

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: : HYDERABAD BENCH
AT HYDERABAD

OA.666/92

Date of decision : 16-9-1992

Between

1. Narsing Rao, S
2. R. Narsing Naik
3. K. Tiruvengadam Pillai
4. D. Shivaram
5. S. Venkatrathnam
6. J.Ch. Prakasa Rao
7. G. Surya Rao
8. P. Thammi chetty
9. A. Narsinga Rao
10. K. Giri Raju
11. B.K. Parthasarathi, and
12. S. Suryanarayana

: Applicants

and

1. The Director General of Posts,
New Delhi
2. The Chief Post Master General,
Andhra Circle, Hyderabad

: Respondents

Counsel for the Applicants

: D. Rama Krishna, Advocate

Counsel for the Respondents

: N.R. Devaraj, Standing
Counsel for Central Govt

CORAM :

HON. MR. R. BALASUBRAMANIAN, MEMBER (Admn.)

HON. Mr. C.J. ROY, MEMBER (Jud1.)

(Orders of the Division Bench delivered by
Hon. Mr. R. Balasubramanian, Member(Admn.) uD)

When the case was called, it was pointed out to us by Shri N.R. Devaraj that all the Applicants are not similarly placed, in that only Applicant No.1 had chosen to represent and that too not to the competent authority, only on 13-7-1992.

2. Shri D. Ramakrishna, however, produced a copy of the letter dated 13-8-1992 in reply to the representation dated 13-7-1992 and pleaded that this is the cause of action. But this disposal is subsequent to the filing of the OA. It is now clear that the OA is premature and is liable to be dismissed as such.

3. The applicants are at liberty to make suitable representations and the respondents are directed to pass final orders on such representations within a reasonable time. If the applicants are still aggrieved with the final orders passed by the respondents, they will be at liberty to approach this Tribunal with fresh OA.

4. With the above direction this OA is dismissed with no order as to costs.

R. Balasubramanian

(R. BALASUBRAMANIAN)
Member (Admn.)

(C.J. ROY)
Member (Judl.)

828/82
Dated : 16th Sept, 92
Dictated in the Open Court
Deputy Registrar (J)

To

1. The Director General of Posts, New Delhi.
2. ~~sk~~ The Chief Postmaster General, Andhra Circle, Hyderabad.
3. One copy to Mr. D. Ramakrishna, Advocate 1-1-101/A/7
Adjacent to Sudhershan Theatre, RTC 'X' Roads, Hyd.
4. One copy to Mr. N.R. Devraj, Sr. CGSC, CAT, Hyd.
5. One spare copy.

pvm.

16th Sept 1992

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 16 - 9 - 1992

ORDER / JUDGMENT

R.A./C.A./M.A. No

O.A. No. 666/92
T.A. No. (H.P. No.)

Admitted and interim directions
issued

Allowed.

Disposed of with directions

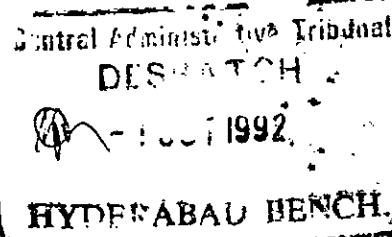
Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.



pvm.